

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 138(ND)/2011
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: Kamaljit Sachdeva and Ors.
V/s.
Kewal Automobiles Pvt. Ltd. & Ors.

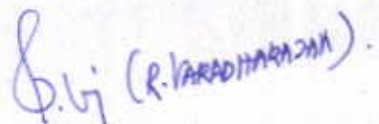
SECTION OF THE COMPANIES ACT: 634A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Order

Reply on behalf of the Respondents has been filed today. Copy served. Ld. Counsel for the Petitioner prays for one week's time for filing Rejoinder. One week's time is granted to the Petitioner for filing Rejoinder with an advance copy to the Respondents.

List the matter for hearing on 12.08.2016 at 2 p.m.



(R. VARADHARAJAN)
MEMBER (J)



(S.K. MOHAPATRA)
MEMBER (T)

Dated : 21st July, 2016
(P.K. SUD)